

में कम्पनी अधिनियम 1956 की धारा 619क की उपधारा (1) के अन्तर्गत निम्नलिखित पत्रों (हिन्दी तथा अंग्रेजी संस्करण) की एक-एक प्रति सभा पटल पर रखता हूँ :

- (1) हिन्दुस्तान कागज निगम लिमिटेड, नई दिल्ली के 31 मार्च, 1971 को समाप्त हुए वर्ष सम्बन्धी कार्यक्रम की सरकार द्वारा समीक्षा।
- (2) हिन्दुस्तान कागज निगम लिमिटेड, नई दिल्ली का 31 मार्च 1971 को समाप्त हुए वर्ष सम्बन्धी वार्षिक प्रतिवेदन तथा सेक्षापरीक्षित लेख और उन पर नियंत्रक जीर महा-सेक्षापरीक्षक की टिप्पणियाँ।

[Placed in Library. See No. LT-3418/72.]

Reviews and Annual Reports of Indian Petro-chemicals Corporation Ltd. and Lubrizol India Ltd. for 1970-71

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956:—

- (1) (i) Review by the Government on the working of the Indian Petro-chemicals Corporation Limited for the year 1970-71.
- (ii) Annual Report of the Indian Petrochemicals Corporation Limited for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT-3419/72.]
- (2) (i) Review by the Government on the working of the Lubrizol India Limited for the year 1970-71.
- (ii) Annual Report of the Lubrizol India Limited, for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT-3420/72.]

SHRI PILOO MODY (Godhra): Sir, I have to make a submission. I have given notice of a Calling Attention. I have submitted to you three times about it, in addition to writing a letter. I have not received even a reply.

MR. SPEAKER: Your Calling Attention on Morarka Group did come up.

SHRI PILOO MODY: I am referring to one about the Food Corporation of India. Apart from tabling it, I have written to you also and three or four days are over.

MR. SPEAKER: I have not got it yet. I will look into that.

12.31 hrs.

BUSINESS ADVISORY COMMITTEE

FIFTEENTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): I beg to present the Fifteenth Report of the Business Advisory Committee.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, the 21st August, 1972 will consist of:—

- (1) Consideration and passing of: The Wild Life (Protection) Bill, 1972.
The Victoria Memorial (Amendment) Bill, 1972, as passed by Rajya Sabha.
- (2) Consideration of any item of Government Business carried over from today's Order Paper.
- (3) Discussion on the Resolution seeking disapproval of the Iron and Steel Company (Taking over of Management) Ordinance, 1972 and consideration and passing of the Iron and Steel Company (Taking over of Management) Bill, 1972.